

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 149/GT/2018

Date: 12.4.2019

To,

Ms. E.Pyrbot,
General Manager, NEEPCO
Brookland Compound,
Lower New Colony,
Shillong- 793003

Madam,

Subject: Approval of tariff of PARE Hydro Electric Power Plant for the period from
COD to 31.03.2019

Ref: Your letter no. NEEPCO/ND/R-84/2019-20/49 dated 9.4.2019

With reference to your letter dated 9.4.2019 on the above subject, I am directed to inform that your request for extension of time to file rejoinder has been allowed and the time for filing the same has been granted till **10.5.2019**, with copy to Respondent. No further extension of time shall be entertained for any reason.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

1. Assam Power Distribution Company Ltd.
2. Meghalaya Energy Corporation Ltd.
3. Tripura State Electricity Corporation Ltd.
4. Power & Electricity Dept, Govt. of Mizoram
5. Msnipur State Power Distribution Company Ltd.
6. Department Of Power, Govt. of Arunachal Pradesh
7. Department Of Power, Govt. of Nagaland
8. North Eastern Regional Power Committee
9. North Eastern RLDC